

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No.: 487

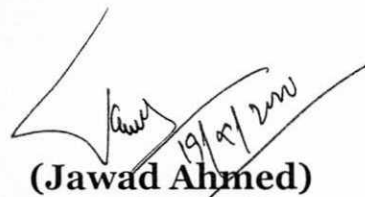
Dated: 19.10.2020

Consequent upon the promotion of Shri Owais Ahmad Zadoo Junior Assistant to the post of Senior Assistant in the pay Scale/Pay Level-5 (29200-92300) in Kashmir division, vide order No. 484 dated 19.10.2020 the following transfers and adjustments are made in the interest of administration:

1. Shri Owais Ahmad Zadoo, Junior Assistant/Criminal Clerk posted in the Court of 1st Additional Munsiff, Srinagar upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/Nazir in the Court of Special Mobile Magistrate, Leh.

Shri Irshad Ahmad Wani, Junior Assistant/Civil Clerk, CJM Court, Kulgam, who has opted to forgo his promotion to the post of Senior Assistant, shall continue to work at his present place of posting.

(By order)

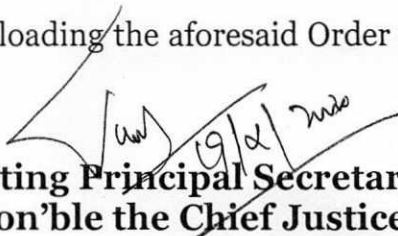

(Jawad Ahmed)

**Officiating Principal Secretary to
Hon'ble the Chief Justice**

No.: 496-501/Psy Dated: 19-10-2020

Copy to the:

1. Registrar General, High Court of J&K at Srinagar.
2. Registrar Vigilance, High Court of J&K at Srinagar.
3. Registrar Rules, High Court of J&K at Srinagar.
4. Principal District & Sessions Judges, Leh/Srinagar/Kulgam for information and necessary action. They are requested to circulate copy of this order to all the concerned Presiding Officers in their districts.
5. Order File.
6. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order on the High Court website.


Officiating Principal Secretary to
Hon'ble the Chief Justice